

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

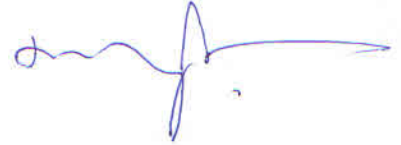
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 161/15	TP 16/17	For Hear-ing	433(e) /433(f)	Rediff.Com India Ltd. Vs 1-Vista Digital Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1. **R.N.S.P. ACHANTA**  
② 9916120408

Advocate for  
petitioner



**ORDER**

Counsel for petitioner is present. He has filed Memo for withdrawal stating that, he is not pressed <sup>ing</sup> the main petition. Memo is allowed, vide separate order petition is dismissed as not pressed.

  
**Member (J)**

  
**Member (T)**